

(11)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI


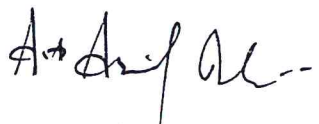
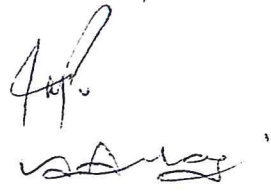
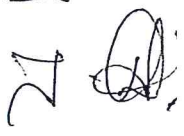
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/174/2016  
NAME OF THE PETITIONER(S) : MARG LTD +1  
NAME OF THE RESPONDENT(S) : KARAIKAL PORT PVT LTD + 7  
UNDER SECTION : 397/398


S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

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|----|--|--|---|
| 1. | RAJENDRAN RAGHAVAN   | Counsel for R-6<br>(INDIAN BANK)         |  |
| 2. | SHONIA MALWE<br>A. ASIE BASHA                                | Counsel for<br>R2 to R5                  |  |
| 3. | R. Sankaranarayanan<br>for N.P. Vijay Kumar<br>V.J. Arun RAJ | Senior Counsel<br>Counsel for Petitioner |  |
| 4. | DEV ESTHAKAR<br>for M/s Shivakumar &<br>Suresh               | Counsel for Karikal port                 |  |

**ORDER**

Counsels representing both the parties are present and prayed for time to make submissions. Time is enlarged at their request. Put up alongwith CP 6/2016 and CP 7/2016 on 21.12.2017.

  
**S Vijayaraghavan**  
**Member (Technical)**

  
**K Anantha Padmanabha Swamy**  
**Member (Judicial)**

bc